

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-24/2020

Hector C.M.C. Fernandes

... Petitioner

Versus

State of Goa and Ors.

... Respondents

Petitioner in person.

Mr. D. Pangam, Advocate General along with Mr. S.P. Munj, Addl. Government Advocate for the Respondents.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 9<sup>th</sup> June, 2020

**P. C.:**

Mr. Hector Fernandes, the petitioner appears in person. Mr. D. Pangam, the learned Advocate General appears along with Mr. S.P. Munj, Addl. Government Advocate for the Respondents.

2. Learned Advocate General hands in affidavits on behalf of respondents no.3 and 4. The copies of such affidavits have been furnished to the petitioner who appears in person.

3. Learned Advocate General states that several measures have been taken and they have now been set out in the two affidavits.

4. We post this matter on 16<sup>th</sup> June, 2020 for further consideration.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

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